GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA ADMITTED UNSTARRED QUESTION NO. 3033

ADMITTED UNSTARRED QUESTION NO. 3033 TO BE ANSWERED ON 08TH AUGUST, 2023

STRAY ANIMALS AND ANIMAL SHELTERS

3033. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government has any data regarding the number of stray animals and animal shelters in the country, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has fixed any budget in this regard and if so, the details thereof;
- (c) whether the Government proposes to increase the number of animals shelters for stray animals;
- (d) if so, the details thereof and the names of places identified in Sawai Madhopur, Jaipur, Tonk and Kota districts of Rajasthan; and
- (e) whether any time limit has been fixed in this regard and if so, the details thereof?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

- (a) As per basic animal husbandry statistics, total number of Gaushala in the country is 7676. The state-wise detailed list of gaushala is attached at **Annexure-I**. The Animal Welfare Board of India (AWBI) recognizes the Animal Welfare Organization including Gaushalas who are maintaining animal shelter. As on date, the AWBI has recognized 3752 Animal Welfare Organizations. Out of which, 1584 are Gaushalas and 2168 are the Animal Welfare Organizations. The data regarding number of cows in these Gaushala and shelter are not maintained.
- (b) There is no specific scheme is being implemented by the Central Government. The State Government, as per their mandate, are providing assistance for establishment of shelter to keep the stray animals. However, Animal Welfare Board of India (AWBI) is providing grants for Shelter House for looking after the animals, Procurement of Ambulance Services to rescue and treatment of Animals in Distress, Relief to Animals during Natural Calamities. The budget allocated for the above schemes in last 10 years are as below:

S.No.	Financial Year	Shelter House Scheme	Ambulanc e Scheme	Natural Calamity	Regular and Rescue Cattle Grant
1	2013-14	-	0.09	0.10	5.36
2	2014-15	4.80	1.15	0.03	5.13
3	2015-16	1.40	0.47	0.05	5.62
4	2016-17	-	-	-	2.57
5	2017-18	1.10	0.25	-	0.60
6	2018-19	1.99	0.69	0.01	2.49
7	2019-20	2.50	0.15	0.02	1.56
8	2020-21	1.50	0.50	-	1.30
9	2021-22	1.50	0.50	-	1.99
10	2022-23	0.75	0.50	0.05	4.45

(c) As per the Article 246(3) of Constitution of India, preservation, protection and improvement of stock and prevention of animal diseases; veterinary training and practice are under State list for which the States have exclusive powers to make laws. As per Article 243(W) of Constitution of India, the local bodies are responsible for cattle pounds and pinjrapole. Therefore, the State may also endow panchayats to establish and run Cattle Pounds (Kanji Houses)/ Gaushala Shelters (community assets) to keep stray cattle. Many States have established Gaushalas and Shelter houses for stray cattle and provide for feeding of those animals. In view of the above-mentioned constitutional provisions, the State is empowered to take appropriate action on stray animals. Further, the Animal Welfare Board of India is providing some assistance to establish Shelter by the Animal Board of India recognized Animal Welfare Organizations to establish shelter.

In addition, the Chief Secretary of all States / Union Territories was requested vide letter dated 27.03.2023 to provide adequate land and other facilities for setting up of infirmaries to the SPCA for the purpose of constructing infirmaries and animal shelters as per Prevention of Cruelty to Animals (Establishment and Regulations of Societies for Prevention of Cruelty to Animals) Rules, 2001.

- (d) No Sir. The Central Government has not identified any animal shelter in Sawai Madhopur, Jaipur, Tonk and Kota districts of Rajasthan.
- (e) Doesn't arise.

State-wise list of Gaushala in the country

Sl. No.	Name of the State	Others
1	Andhra Pradesh	56
2	Arunachal Pradesh	
3	Assam	16
4	Bihar	87
5	Chhattisgarh	117
6	Goa	9
7	Gujarat	1418
8	Haryana	640
9	Himachal Pradesh	221
10	Jammu & Kashmir	36
11	Jharkhand	31
12	Karnataka	220
13	Kerala	-
14	Madhya Pradesh	905
15	Maharashtra	222
16	Manipur	
17	Meghalaya	
18	Mizoram	Nil
19	Nagaland	-
20	Odisha	93
21	Punjab	447
22	Rajasthan	2269
23	Sikkim	-
24	Tamil Nadu	75
25	Telangana	175
26	Tripura	
27	Uttarakhand	34
28	Uttar Pradesh	582
29	West Bengal	
30	A&N Islands*	-
31	Chandigarh	3
32	Ladakh	0
33	D.&N. Haveli and Daman &Diu	6
34	Delhi	4
35	Lakshadweep	0
36	Puducherry*	-
All India		7676

^{&#}x27;-'Not available/ not received,

Source: State/UTs Animal Husbandry Department

^{*}previous year data used.